Corporation or are likely to be deputed and the officers who are likely to join in turn the Geological Survey of India from Orissa Government and the aforesaid Corporation; and

(d) the arrangements made to implement the programme in the Eastern region ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (b). Yes, Sir, At the 14th meeting of the Mineral Advisory Board and at the State Ministers Conference held at Srinagar from 26th to 29 September, 1967, it was decided to exchange the technical personnel between the Geological Survey of India, State Governments, Public Sector Under-Universities and takings. Laboratories with a view to augment the resources of the Centre and State Geological Organisations and also to ensure that, through a systematic programme of coordination, the available resources are put to the best possible use.

(c) Two officers of the Geological Survey of India have been deputed to the Orissa Government and one of their officers will be joining the Orissa Mining Corporation shortly.

One officer of the Government of Orissa and one officer of the Orissa Mining Corporation have already joined the Geological Survey of India and one more officer of the Government of Orissa is expected to join shortly.

(d) Two officers of the Geological Survey of India have already joined the State Government of Bihar, and one deputed to the Indian School of Mines, Dhanbad. One more officer of the Geological Survey of India is expected to join Indian Institute of Technology, Kharagpur. Two officers of the Government of Bihar have joined the Geological Survey of India.

The question of exchange of officers between the Geological Survey of India and the Governments of Assam and West Bengal is expected to be finalised shortly.

पूर्वोत्तर रेलवे में रेलवे कर्मचारीयों की मुप्रसिली

9100. भी वंद्य कारायला सिंहः क्या रेखवे मन्त्री यह बताने की कुपा करेंगे कि:

(क) पूर्वोत्तर रेलवे में वाराएसी जिले में

पिछले एक वर्षमें कितने कर्मचारी मुम्रसिल किये गये;

Written Answers

(स) प्रत्येक कर्मच्रारी को मुग्रत्तिल करने के क्या काररण थे:

(ग) मुद्यत्तिल के इन मामलों में से कितने मामले निपटाये जा चके हैं; ----

(घ) झेष मामलों को निपटारे में बिलम्ब के क्या कारए। हैं; और

(ङ) शेष मामलों को निबटाने में कितना समय लगने की संम्भावना है ?

रेलवे मंत्री (श्री च॰ मु॰ पुनाचा) (क) से (ङ). सूचना मंगाई जारही हैं झौर सभा पटल पर रखदी जायगी।

बुर्वोत्तर रेलवे मजदूर तंघ की झोर ते जावव

9101. भी वंदा नारायरण सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिस्ट्रिक्ट मैकेनिकलः इंजीनियर के पास पूर्वोत्तर रेलवे मजदूर संघ ने कोई ज्ञापन मेबा है;

(ख) यदि हां, तो उस पर ग्राब तक क्या कार्यबाही की मई, है ;

(ग) इस संबंध में कब तक कार्यवाही पूरी करने की माशा है;

(घ) क्या सरकार को उक्त डिस्ट्रीक्ट मैके-निकल इंजीनियर के विद्य कुछ क्षिकाक्तें प्राप्त हुई हैं; ग्रौर

(ङ) क्या इस सम्बन्ध में कोई जांच करने का प्रस्ताव है ?

रेलने मन्वी (भी द० दु० पुनादा): (क) से (ङ). सम्बन्धित रेल प्रशासन से सूचना मंगायी गयी है त्रौर मिलते ही सभा-पटल पर रख दी जायेगी।

पूर्वोत्तर रेलवे में वारिएण्विक, क्लक

9102. भी वंश नारायए। सिंह : क्या रेलवे मन्त्री यह बसाने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे